

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 17, 20-22/2004 in CIVIL APPEAL NO. 2138 OF 2000

TURNER MORRISON & CO.LTD.

Appellant (s)

VERSUS

HUNGERFORD INVEST.LTD.

Respondent(s)

(For directions and recalling the order dt.19.05.2005 and office report)

(FOR FINAL DISPOSAL)

Date: 30/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Dr.Abhishek Singhvi, Sr.Adv.

Mr.Krishna Kumar, Adv.

Mr.Krishnendu Dutta, Adv.

Mr.Vinodh Kanna B, Adv.

Ms.Lpuanlu Ganguli, Adv.

For Respondent(s)

Mr.R.K.Kapoor, Adv.

Mr.M.K.Verma, Adv.

Mr.Govind Kaushik, Adv.

Mr.N.K.Gajuli, Adv.

For Mr. Anis Ahmed Khan, Adv.

UPON hearing counsel the Court made the following

O R D E R

List this matter in the first week of January, 2006.

(G.V.Ramana)

(Veera Verma

Court Master

Court Maste

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